

K.Niranjan Reddy Vs J.Ratna Kumar And Another,

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 26, 2024

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 397
Negotiable Instruments Act, 1881 â€” Section 138

Hon'ble Judges: K.Surender, J

Bench: Single Bench

Final Decision: Partly Allowed

Judgement